

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**LOK SABHA**  
**STARRED QUESTION NO. : 193**  
( TO BE ANSWERED ON THE 12th February 2026 )

**AIR CONNECTIVITY IN HINGOLI**

193. SHRI AASHTIKAR PATIL NAGESH BAPURAO

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is aware of the fact that due to the absence of any nearby operational airport in Hingoli Lok Sabha Constituency and the surrounding Marathwada region, the local people, traders, students and patients are compelled to travel long distances to reach at airports located in other districts and if so, the details thereof;
- (b) whether inadequate air connectivity is adversely affecting industrial investment, administrative mobility, tourism development and emergency medical services in Hingoli Lok Sabha Constituency and the surrounding Marathwada region;
- (c) if so, the details thereof along with the concrete steps taken by the Government so far to provide air connectivity including construction of helipads and deployment of air ambulances in Hingoli Lok Sabha Constituency or in the adjoining districts;
- (d) whether the Government has conducted any survey or technical study so far for the development of a mini airstrip/airstrip or aviation hub in the said region and if so, the details thereof; and
- (e) whether the Government proposes to make any special provision in the upcoming Union Budget for the development of runways, navigation facilities and air safety infrastructure in backward and remote regions of the country including Hingoli and if so, the details thereof?

**ANSWER**

Minister of CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (e): A statement is laid on the table of the House.

\*\*\*\*\*

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 193\* FOR REPLY ON 12.02.2026 REGARDING "AIR CONNECTIVITY IN HINGOLI" ASKED BY SHRI AASHTIKAR PATIL NAGESH BAPURAO

(a) to (e): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008. As per the policy, if any airport developer including State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted and submit a proposal to GoI for 'Site Clearance' followed by 'In-Principle' approval.

No proposal seeking 'Site Clearance' under GFA Policy for development of a Greenfield Airport in Hingoli Loksabha constituency has been received.

Nanded and Amravati, in the vicinity of Hingoli, have scheduled flight operations.

Development of Greenfield airports and expansion / modernisation of existing airport infrastructure is a continuous process, undertaken by the airport operators/developers as per traffic forecast, commercial feasibility, operational requirements, demand from airlines, etc.

To further strengthen and expand regional air connectivity, the Government has announced the launch of the modified UDAN Scheme to increase regional connectivity to 120 new destinations across the country, to cater to 4 crore passengers over the next 10 years. The scheme will also support helipads and smaller airports in hilly, aspirational, and North East region districts.

\*\*\*\*\*